

ANNEXURE 6

Name of the corporate debtor: RABIRUN VINIMAY PVT. LTD;

Date of commencement of liquidation: 05th March 2020;

List of stakeholders as on : 08.04.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim				Amount of any mutual dues, that may be set-off
1	BAGRECHA & ASSOCIATES	29-02-2020	30,976.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	30,976.00	-	Claim amount rejected after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
2	SWAJIT ABRASIVES (P) LTD.	18-03-2020	13,68,190.00	10,15,507.00	Supply of goods and services	-	Not applicable	-	1.80	-	-	3,52,683.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	KAPSEK ENGINEERS PVT. LTD.	18-03-2020	10,325.00	10,325.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
4	MAHAVIR XPERT TECHNOPLAST PVT. LTD	18-03-2020	1,00,180.00	93,910.00	Supply of goods and services	-	Not applicable	-	0.17	-	-	6,270.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	D.K.ENTERPRISE	19-03-2020	1,90,200.00	99,130.00	Supply of goods and services	-	Not applicable	-	0.18	-	-	91,070.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
6	H.K.SALES CORPORATION	20-03-2020	57,159.00	49,353.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	7,806.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
7	SPEED GO LOGISTICS	23-03-2020	4,55,576.00	4,55,576.00	Supply of goods and services	-	Not applicable	-	0.81	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
8	SUVAS CERAMIC ABRASIVES	24-03-2020	22,76,780.00	22,76,638.00	Supply of goods and services	-	Not applicable	-	4.03	-	-	142.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
9	GANDHI ABRASIVES CORPORATION	28-03-2020	22,43,726.00	13,11,050.00	Supply of goods and services	-	Not applicable	-	2.32	-	-	9,32,676.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
10	PLASTOCHEM INDIA PVT. LTD.	29-03-2020	13,33,999.00	12,57,091.00	Supply of goods and services	-	Not applicable	-	2.22	-	-	76,908.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	TECH MART ENGINEERING	01-04-2020	50,83,872.45	17,70,874.00	Supply of goods and services	-	Not applicable	-	3.13	-	-	33,12,998.45	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
12	H. M. BROTHERS	02-04-2020	2,68,096.25	2,55,116.38	Supply of goods and services	-	Not applicable	-	0.45	-	-	12,979.87	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
13	PLANT & EQUIPMENT SERVICES (BIMAN GHOSH)	03-04-2020	60,795.00	44,231.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	16,564.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
14	TAPARIA BROTHERS	03-04-2020	9,67,292.35	3,83,487.00	Supply of goods and services	-	Not applicable	-	0.68	-	-	5,83,805.35	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
15	CJ DARCL LOGISTICS LIMITED	04-04-2020	1,76,419.00	1,76,419.00	Supply of goods and services	-	Not applicable	-	0.31	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
16	GMT INDUSTRIES LIMITED	06-04-2020	1,33,51,237.00	1,33,51,237.00	Supply of goods and services	-	Not applicable	-	23.62	-	-	-	-	Claim amount admitted vide order dated: 23.06.2015, by the arbitration award of district and sessions judge Faridabad.
17	TRANSPORT CORPORATION INDIA LIMITED	27-05-2020	1,85,265.00	1,22,748.00	Supply of goods and services	-	Not applicable	-	0.22	-	-	62,517.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

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18	SHREE VISHAKARMA TRANSPORT	26-06-2020	3,34,413.00	2,39,393.00	Supply of goods and services	-	Not applicable	-	0.42	-	-	95,020.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
19	SHRI TRADING CORPORATION	28-07-2020	11,78,419.00	11,78,419.00	Supply of goods and services	-	Not applicable	-	2.08	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
20	AMPCO METAL INDIA PVT. LTD.	19-08-2020	5,22,117.00	5,22,117.00	Supply of goods and services	-	Not applicable	-	0.92	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
21	MAHENDRA TRADING COMPANY	19-08-2020	2,19,705.95	1,44,735.00	Supply of goods and services	-	Not applicable	-	0.26	-	-	74,970.95	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
22	SEARCH AND CORDON SECURITY PVT LTD	03-04-2020	8,62,489.00	1,42,279.00	Supply of goods and services	-	Not applicable	-	0.25	-	-	7,20,210.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
23	GLOBAL(INDIA) BEARING CORPORATION	10.09.2020	3,04,632.00	1,45,227.00	Supply of goods and services	-	Not applicable	-	0.26	-	-	1,59,405.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
24	RATAN STEEL SUPPLY CO.	11.11.2021	1,94,18,486.00	1,94,18,486.00	Supply of goods and services	-	Not applicable	-	34.35	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
25	SUMITRA CHEMICALS & MINERALS	CLAIM SUBMITTED IN CIRP	2,40,050.90	1,35,642.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	1,04,408.90	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
26	MODOPLAST COMPANY	CLAIM SUBMITTED IN CIRP	1,87,586.00	1,86,257.00	Supply of goods and services	-	Not applicable	-	0.33	-	-	1,329.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
27	ARIHANT ELECTRICALS	CLAIM SUBMITTED IN CIRP	41,313.00	41,313.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
28	ASSOCIATED INDIA AGENCY	CLAIM SUBMITTED IN CIRP	18,925.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	18,925.00	-	Claim not admitted since the claim amount has not reflected in the books of accounts of the Corporate debtor
29	NATIONAL ENGINEERING	CLAIM SUBMITTED IN CIRP	3,03,569.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	3,03,569.00	-	Claim not admitted since the claim amount has not reflected in the books of accounts of the Corporate debtor
30	SUNDREX OIL COMPANY LIMITED	CLAIM SUBMITTED IN CIRP	20,37,241.95	12,57,845.00	Supply of goods and services	-	Not applicable	-	2.23	-	-	7,79,396.95	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
31	BHABANI SANKAR NAYAK	CLAIM SUBMITTED IN CIRP	71,386.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	71,386.00	-	Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor
32	SINGAPUR RUBBER MOULDERS CO.	CLAIM SUBMITTED IN CIRP	83,207.00	83,207.00	Supply of goods and services	-	Not applicable	-	0.15	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
33	LCL LOGISTRIX (INDIA) PVT. LTD.	CLAIM SUBMITTED IN CIRP	-	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	-	Form B not submitted by the creditor in the CIRP hence claim rejected
34	MAHAVEER ENTERPRISES	CLAIM SUBMITTED IN CIRP	9,94,036.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	9,94,036.00	-	Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off
35	SHAILJA INTERNATIONAL	CLAIM SUBMITTED IN CIRP	1,09,291.00	1,09,291.00	Supply of goods and services	-	Not applicable	-	0.19	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
36	ARTECH INTERNATIONAL PVT. LTD.	CLAIM SUBMITTED IN CIRP	1,33,975.00	1,33,975.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
37	SUNRISE INTERNATIONAL	CLAIM SUBMITTED IN CIRP	7,255.82	7,255.82	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
38	INDIA BEARING AND MILL STORES	CLAIM SUBMITTED IN CIRP	1,94,211.57	1,84,116.00	Supply of goods and services	-	Not applicable	-	0.33	-	-	10,095.57	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
39	R S BEARING (INDIA)	CLAIM SUBMITTED IN CIRP	1,30,420.00	1,04,767.00	Supply of goods and services	-	Not applicable	-	0.19	-	-	25,653.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
40	ASSOCIATED ROAD CARRIERS LIMITED	CLAIM SUBMITTED IN CIRP	35,460.00	7,889.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	27,571.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
41	RANJIT NAYAK	CLAIM SUBMITTED IN CIRP	1,47,868.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,47,868.00	-	Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor
42	BHUMI ENTERPRISE	CLAIM SUBMITTED IN CIRP	1,73,461.00	1,71,359.00	Supply of goods and services	-	Not applicable	-	0.30	-	-	2,102.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
43	HAKIMI HYDRAULICS AND FITTINGS	CLAIM SUBMITTED IN CIRP	51,853.92	12,471.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	39,382.92	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
44	TECHNOSOFT CONSULTANCY & SERVICES	CLAIM SUBMITTED IN CIRP	1,03,301.00	1,03,301.00	Supply of goods and services	-	Not applicable	-	0.18	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
45	VATSAL PACKKAGING PVT. LTD.	CLAIM SUBMITTED IN CIRP	34,07,453.00	25,03,776.00	Supply of goods and services	-	Not applicable	-	4.43	-	-	9,03,677.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
46	DCP TRANSPOWER (P) LTD.	CLAIM SUBMITTED IN CIRP	74,998.00	69,605.00	Supply of goods and services	-	Not applicable	-	0.12	-	-	5,393.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
47	ADITYA ENTERPRISE	CLAIM SUBMITTED IN CIRP	1,71,142.00	1,71,142.00	Supply of goods and services	-	Not applicable	-	0.30	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
48	SOMA SECURITY SERVICE	CLAIM SUBMITTED IN CIRP	3,30,380.00	3,24,780.00	Supply of goods and services	-	Not applicable	-	0.57	-	-	5,600.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
49	DINDA ENGINEERING	CLAIM SUBMITTED IN CIRP	51,923.00	50,886.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	1,037.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
50	TRIMAN ENTERPRISES	CLAIM SUBMITTED IN CIRP	2,12,975.00	2,12,975.00	Supply of goods and services	-	Not applicable	-	0.38	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
51	DURGA ENTERPRISE	CLAIM SUBMITTED IN CIRP	80,850.00	80,850.00	Supply of goods and services	-	Not applicable	-	0.14	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
52	S.N.ENTERPRISES	CLAIM SUBMITTED IN CIRP	11,564.00	11,564.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
53	SMRITI TRADING COMPANY	CLAIM SUBMITTED IN CIRP	66,930.00	66,930.00	Supply of goods and services	-	Not applicable	-	0.12	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
54	SRI DURGA SAW MILL	CLAIM SUBMITTED IN CIRP	55,300.00	55,300.00	Supply of goods and services	-	Not applicable	-	0.10	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim				Amount of any mutual dues, that may be set-off
55	ENGINEERS & DEVELOPERS	CLAIM SUBMITTED IN CIRP	5,15,795.70	5,15,796.00	Supply of goods and services	-	Not applicable	-	0.91	-	-	-0.30	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
56	ARIHANT INTERNATIONAL	CLAIM SUBMITTED IN CIRP	58,535.00	58,535.00	Supply of goods and services	-	Not applicable	-	0.10	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
57	PATEL STRAP INDUSTRIES	CLAIM SUBMITTED IN CIRP	2,80,685.00	2,80,685.00	Supply of goods and services	-	Not applicable	-	0.50	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
58	MANDAL ELECTRICALS	CLAIM SUBMITTED IN CIRP	35,636.00	35,032.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	604.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
59	DESHBANDHU SERVICE STATION	CLAIM SUBMITTED IN CIRP	1,17,179.00	1,17,178.00	Supply of goods and services	-	Not applicable	-	0.21	-	-	1.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
60	TOFC & Co.	CLAIM SUBMITTED IN CIRP	46,367.00	21,528.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	24,839.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
61	DIGANTA TECHNOLOGIST	CLAIM SUBMITTED IN CIRP	9,945.00	9,945.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
62	PRECISION ENGINEERING WORKS	CLAIM SUBMITTED IN CIRP	13,872.40	13,872.40	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
63	ARVIND BEARING COMPANY	CLAIM SUBMITTED IN CIRP	25,381.03	21,565.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	3,816.03	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
64	MILL STORES TRADING CO.	CLAIM SUBMITTED IN CIRP	12,809.00	12,808.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	1.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
65	MONDAL ENGINEERS	CLAIM SUBMITTED IN CIRP	50,751.00	50,751.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
66	MAA KAMAKHYA ROAD WAYS	CLAIM SUBMITTED IN CIRP	4,336.00	4,336.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
67	LUNA BEARING	CLAIM SUBMITTED IN CIRP	52,811.00	52,387.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	424.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
68	K.K.ENTERPRISE	CLAIM SUBMITTED IN CIRP	18,770.00	18,455.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	315.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
69	MARUTI NANDAN UDYOG	CLAIM SUBMITTED IN CIRP	17,36,193.00	17,36,193.00	Supply of goods and services	-	Not applicable	-	3.07	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
70	RAHUL ENTERPRISES	CLAIM SUBMITTED IN CIRP	1,92,846.79	1,92,846.79	Supply of goods and services	-	Not applicable	-	0.34	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
71	AIFA RUBBER ENTERPRISE	CLAIM SUBMITTED IN CIRP	35,192.00	35,192.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
72	HARI OM UDYOG	CLAIM SUBMITTED IN CIRP	42,919.81	22,998.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	19,921.81	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
73	TRANSOLUTIONS PVT. LTD.	CLAIM SUBMITTED IN CIRP	2,39,416.00	2,39,416.00	Supply of goods and services	-	Not applicable	-	0.42	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
74	BASU TRADING CORPORATION	CLAIM SUBMITTED IN CIRP	17,877.00	17,877.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

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75	OMEGA VALVE MFG.CO.	CLAIM SUBMITTED IN CIRP	1,00,704.00	77,370.00	Supply of goods and services	-	Not applicable	-	0.14	-	-	23,334.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
76	V TRANS (INDIA) LIMITED	CLAIM SUBMITTED IN CIRP	2,18,320.00	1,27,498.00	Supply of goods and services	-	Not applicable	-	0.23	-	-	90,822.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
77	AZAD RUBBER INDUSTRIES	CLAIM SUBMITTED IN CIRP	1,95,545.00	1,91,077.00	Supply of goods and services	-	Not applicable	-	0.34	-	-	4,468.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
78	ROYAL ENGINEERING CO.	CLAIM SUBMITTED IN CIRP	60,244.00	32,058.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	28,186.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
79	SAI INFRA TRADERS	CLAIM SUBMITTED IN CIRP	1,71,840.00	1,71,840.00	Supply of goods and services	-	Not applicable	-	0.30	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
80	METALLOYDS	CLAIM SUBMITTED IN CIRP	2,56,950.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	2,56,950.00	-	Claim rejected since the claim amount has not reflected in the books of accounts of the Corporate debtor
81	EFFICIENT HARDWARE & TOOLS CO	CLAIM SUBMITTED IN CIRP	26,644.00	26,644.00	Supply of goods and services	-	Not applicable	-	0.05	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
82	BEST COMPRESSOR VALVE MFG.CO.	CLAIM SUBMITTED IN CIRP	2,78,954.32	1,58,954.00	Supply of goods and services	-	Not applicable	-	0.28	-	-	1,20,000.32	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
83	SELGA STEEL INDUSTRIES PVT LTD	CLAIM SUBMITTED IN CIRP	17,48,878.00	17,31,361.00	Supply of goods and services	-	Not applicable	-	3.06	-	-	17,517.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
	TOTAL		6,70,93,674.21	5,65,24,043.39								1,05,69,630.82		